

(b) whether the Government are also aware of the reports of an increase in occurrence of death due to cancer in the area around Rajasthan Atomic Power Station;

(c) whether any checks have been made in this regard; and

(d) if so, the results thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA):** (a) and (b). The Government are aware of reports in a section of the press regarding alleged deformities in children and dwindling of livestock and increased occurrence of cancer in the area around Rajasthan Atomic Power Station.

(c) In the light of alarming reports in the press and British television coverage on the health conditions in some villages around Rajasthan Atomic Power Station, the Rajasthan Government appointed an expert team of Medical Officers to investigate and report the factual information. Officials from the Department of Atomic Energy accompanied the expert team during the site studies

(d) The survey clearly revealed that the health deficiencies observed were not attributable to radiation and there is no incidence of radiation induced diseases in the adjoining villages.

#### **Sanction of Grants by KVIC**

**4763. SHRI RAM NAIK:** Will the PRIME MINISTER be pleased to state:

(a) the amount sanctioned by the Khadi and Village Industries Commission during

the year 1990-91, industry-wise, and State-wise and particularly for areas within the jurisdiction of KVIC Regional Office, Meerut,

(b) whether relaxation of any normal procedure or any normal condition was granted while sanctioning or releasing amounts to the beneficiaries covered under (a) above; and

(c) if so, the relaxation granted at each stage and the authority which granted such relaxation?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON):** (a) The amount of grant and loan disbursed by the Khadi and Village Industries Commission (KVIC) for implementation of Khadi and Village Industries Programme in the country during 1990-91, industry-wise is given in the attached statement. The State-wise disbursement is under compilation. The KVIC for implementation of its Khadi and Village Industries Programme in areas within the Jurisdiction of Regional office, Meerut had originally sanctioned an amount of Rs. 8.39 crores for Village industries and Rs. 5.62 crores for Khadi for 1990-91 to the directly aided institutions. However, actual number of units sanctioned and set up were 238 under Village Industries for which an amount of Rs. 3.03 crores was released. As regards Khadi, only Rs. 0.94 crores were released as loan. An amount of Rs. 6.57 crores as grant was released mainly to meet the Khadi sales rebate of Rs. 5.64 crores and interest subsidy on Bank finance of Rupees 0.93 crores.

(b) and (c). Information is being collected and will be laid on the Table of the House.

## STATEMENT

Sl. No.	Industry/Scheme	Disbursement (Rs. in lakhs)				
		Grant	Loan	Total		
1	2	3	4	5		
I.	Khadi	5952.84	2387.96	8340.80		
II.	Village Industries.					
1.	Mineral based Industry					
(a)	Cottage Pottery	48.34	715.68	764.02		
(b)	Lime Manufacturing	6.68	278.33	285.01		
2.	Forest based Industry					
(a)	Cottage Match	22.57	201.52	224.09		
(b)	Handmade Paper	16.15	192.62	208.77		
(c)	Shellac	-	26.66	26.66		
(d)	Bamboo & Cane	21.08	283.73	304.81		

Sl. No.	Industry/Scheme	Disbursement (Rs. in lakhs)				
		Grant	Loan	Total		
1	2	3	4	5	6	7
(e)	Katha	0.05	28.56	28.61		
(f)	Gum and Resins		6.79	6.79		
3.	Agro-based & Food Industry					
(a)	Beekeeping	28.26	79.80	108.06		
(b)	Ghani Oil	21.97	492.23	514.20		
(c)	Canegur & Khandsari	25.00	341.52	366.52		
(d)	Palmgur	71.61	373.72	445.33		
(e)	Processing of Cereals and Pulses	34.67	483.57	518.24		
(f)	Collection of forest medicinal plants	0.43	97.45	97.88		
(g)	Fruit processing and preservation	10.27	485.53	495.80		

Sl. No.	Industry/Scheme	Disbursement (Rs. in lakhs)			Total
		Grant	Loan		
1	2	3	4	5	
	(h) Fibre	45.48	253.84		299.32
4.	Polymer & Chemical-based Industry				
	(a) Cottage soap	26.89	290.81		317.70
	(b) Cottage leather	23.02	839.45		862.47
	(c) Manufacture of rubber goods	-	55.14		55.14
	(d) Polymer & Chemicals	0.28	54.61		54.89
5.	Engineering & Non-conventional Energy				
	(a) Gobar Gas	1064.68			1064.68
	(b) Carpentry & Black smithy	61.46	1381.96		1443.42
	(c) Household Aluminium utensils	2.77	154.00		156.77

Sl. No.	Industry/Scheme	Disbursement (Rs. in lakhs)				
		Grant	Loan	Total		
1	2	3	4	5		
	(d) Electronics	9.80	151.95	161.75		
	(e) Brass, Copper, Bell Metal etc.	1.00	38.89	39.89		
6.	Textile Industry (Excluding Khadi)					
	(a) Ployastra	251.24	524.06	775.30		
	(b) Other textiles	26.10	287.79	313.89		
7.	Service Industry	22.41	287.56	309.97		
	Total II	1842.21	8407.77	10249.98		
III	Other Schemes (Training, Marketing, Publication, Science & Technology etc.)	236.04	362.50	598.54		
	Total I + II + III	8031.09	11158.23	19189.32		